

(iv) It is proposed to manufacture small HP tractors (20 HP) in one of the existing public sector projects in the country for a capacity of 12,000 nos. per annum.

(b) A target of production of 30,000 tractors by the end of 1971-72 has been laid down. The programme for the import of tractors is decided on year to year basis taking into consideration the demand of that year, indigenous production and the availability of foreign exchange. In view of this, the number of tractors proposed to be imported during the next five years cannot be indicated at this stage. However, it has been decided to import 35,000 tractors for 1969-70.

The question of removing disparity in the prices between the indigenous and imported tractors is under consideration of the Government.

(c) and (d). It is proposed to manufacture small HP tractors (20 HP) in one of the existing public sector projects in the country for a capacity of 12,000 nos. per annum.

#### **P. & T. Employees in Mysore State**

2738. SHRIMATI SUDHA V. REDDY : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) the total number of employees working in the Posts and Telegraphs Department in Mysore State;

(b) the number of employees out of them to whom residential accommodation has been provided;

(c) whether any allowance is paid by Government to the employees to whom residential accommodation has not been provided, the nature of the allowance and the amount thereof;

(d) the number of Posts and Telegraphs employees, at Bangalore and the number of employees out of them to whom Government have provided residential accommodation; and

(e) the arrangements proposed to be made by Government to provide residential accommodation to the remaining employees and the time by which such arrangements are likely to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) 17,010 (Gazetted & Non Gazetted).

(b) 1,050.

(c) House Rent Allowance is being paid to P & T employees serving in classified cities only. For this purpose the cities have been classified as "A", "B-1", "B-2" and "C" according to population figures as revealed in 1961 census and different rates of HRA have been prescribed according to the classification of the station concerned. As Bangalore is an only "B-1" Class city, H. R. A. is being paid at the following rates:

Pay below Rs. 100—Rs. 15/- P. M.

Pay between Rs. 100 is 15% of pay subject to Rs. 3,000/- a minimum of Rs. 20/- and maximum of Rs. 300/-.

There are about 13 "C" Class stations in Mysore State. In "C" class cities, H. R. A. is being paid at 7 1/2% of pay up to a pay limit of Rs. 620/- subject to a minimum of Rs. 7.50 and a marginal adjustment of amount by which pay falls short of Rs. 665/-. No special allowance has been sanctioned to P & T staff posted in Mysore State to whom no Government accommodation has been sanctioned.

(d) 5,268;

105.

(e) Arrangements proposed to be made to provide residential accommodation are as under:

*Bangalore City* : Quarters under construction for officers and staff . . . 60.

*At other places* :

(i) Sites purchased and plans/estimates under preparation and sanctions for construction of quarters is to be issued :

1. Mercara 4 quarters in addition to 12 existing.
2. Mangalore 37 quarters in addition to 6 existing.
3. Gulbarga 24 quarters.
4. Tumkur sanction to be issued.

5. Raichur	10	quarters.
6. Pollibetta	2	„
7. Hiriyar	6	„
8. Arsikers	12	„
9. Chitradurga	20	„
10. Bellary	10	„
11. Devangre	18	„ in addition to 12 existing.
12. Humnabad	8	„
13. Badami	2	„
14. Bhalki	2	„
15. Hosanagara	2	„

(ii) Sites under acquisition for construction of staff quarters:

1. Mysore.
2. Belgaum.
3. Hubli/Dharwar.
4. Haveri.
5. Indi.
6. Shimoga.
7. Kolar.
8. Bidar.
9. Nipani.
10. Bijapur.
11. Hassan.
12. K. C. F.
13. Coondapoor.
14. Puttur.
15. Udipi.
16. Birur.

Firm target dates cannot be visualised at present in each case. Efforts will be made to implemenet progressively during the 4th Plan.

#### **Import of Milk-powder, Butter, Ghee, Cheese and Curd**

2739. SHRI N. SHIVAPPA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware that milk-powder, butter, ghee, cheese and curd of the value of crores of rupees are imported from foreign countries; and

(b) if so, whether it is attributable to the indiscriminate slaughter of milch-cattle in

India with a view to exporting their meat and hides and skin to the foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) During the year 1968-69, India imported 48,480 tonnes of milk powder, ghee, cheese and curd and other milk products of the value of Rs. 13.98 crores. This includes 45,418 tonnes of skimmed milk powder of the value of Rs. 12.20 crores imported (a) for use of the Dairy plants to off-set the imbalance of milk supply between flush and lean seasons and for manufacture of infant food etc. and (b) by UN Agencies and other foreign humanitarian organisation as gifts to the Government of India for relief, rehabilitation school feeding and other welfare schemes.

(b) During the year 1968-69, India exported during the course of normal trade, 12,218 tonnes of calf leather, leather of other bovine cattle and equine leather and hides and skins of the value of Rs. 13.18 crores. No exports of meat of bovine animals were made. As a large no. of States have prohibited the slaughter of cows and calves and other milch and draught cattle in accordance with the directive principle contained in Article 48 of the Constitution the import of milk and milk products cannot be attributed to indiscriminate slaughter of milch cattle. The real reason is the low milk-yield of Indian milch cattle.

#### **Scheme of Cheap Framing Tools for Farmers**

2740. SHRI N. SHIVAPPA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to formulate a scheme to make cheap farming tools available to the farmers; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Whereas the Government of India does not propose to have specific scheme to make cheap farming